

**Central Administrative Tribunal  
Principal Bench, New Delhi.**

**OA-214/2013**

**New Delhi, this the 08<sup>th</sup> day of February, 2017.**

**Hon'ble Mr. Shekhar Agarwal, Member (A)  
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Ms. Neelam Malhotra,  
w/o Sh. Shushil Kumar Malhotra,  
H.No. J-73, GF, vikaspuri,  
New Delhi-110018  
Aged about 53 years. .... **Applicant**

**Versus**

1. Secretary to Govt. of India,  
Ministry of Labour & Employment,  
Sharam Shakti Bhawan, Rafi Marg,  
New Delhi-110001.
2. Presiding Officer (Dr. R.K. Yadav),  
CGIT cum Labour Court No. 1,  
Room No. 38, Karkardooma Courts,  
Shashdra, Delhi-110032. .... **Respondents**

(By Sh. Hilal Haider)

**ORDER (ORAL)**

**Hon'ble Mr. Shekhar Agarwal, Member (A)**

None for the applicant. Even on the last date the applicant was not represented. It therefore appears that she is not interested in pursuing this OA any further.

2. Accordingly, the same is dismissed for default of appearance and for non-prosecution.

**(Raj Vir Sharma)  
Member (J)**

/ns/

**(Shekhar Agarwal)  
Member (A)**